

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 7797 IA

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To :- The District & Sessions Judge
Karbi Anglong, Diphu

Dated Guwahati, the 9th September, 2022

Sub:- **Permission to avail LTC in respect of Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, Karbi Anglong, Diphu and Smti Ranjumoni Pegu, Munsiff No. cum JMFC, Karbi Anglong, Diphu**

Ref:- Your letter No. DJKA/2022/8556 dated 30.08.2022

Sir,

With reference to the above, I am directed to request you to furnish arrangement of leave of officers during the vacation.

Thanking you.

Yours faithfully,


REGISTRAR (VIGILANCE)

IA, dated- 09/09/22

Memo NO. HC.VII-03/2022/ 7798
Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)